

7. Bombay-Belgaum
8. Bombay-Poona
9. Calcutta-Gauhati-Mohanbari
10. Calcutta-Gauhati-Tezpur-Jorhat-Lilabari-Mohanbari
11. Gauhati-Agartala (Upto June '81, recommenced from Oct., '81')
12. Gauhati-Silchar
13. Calcutta-Agartala-Silchar
14. Gauhati-Dimapur
15. Calcutta-Agartala (From June 1981)
16. Calcutta-Gauhati (from Oct., '81)
Calcutta-Agartala-Gauhati
Upto Nov. '81, From Dec 31
Calcutta-Gauhati-Tezpur
Jorhat-Lilabari-Mohanbari
17. Calcutta-Silchar-Imphal
18. Calcutta-Bhubhaneswar-Vizag
19. Calcutta-Bhubhaneswar (From May '81 Calcutta/Vizag)
20. Delhi-Kanpur-Allahabad-Gorakhpur
Varanasi-Calcutta
21. Delhi-Gwalior-Nagpur
(Upto May 1981, From 1st June 1981
Delhi-Gwalior, From July '81 Delhi-
Gwalior-Nagpur) From 15th Oct. '81
Delhi-Gwalior-Indore).
22. Delhi-Chandigarh-Jammu-Srinagar
23. Delhi-Bhopal From June '81
Delhi-Bhopal-Nagpur
(From 15th Oct., Delhi-Gwalior-Bhopal)
24. Delhi-Gwalior-Bhopal-Indore
(From Oct. '81, Delhi-Gwalior-Bhopal)
25. Bhopal-Jabalpur-Raipur
26. Delhi-Chandigarh-Kulu (Upto Nov. 1981)
27. Delhi-Chandigarh (From June '81
Delhi-Chandigarh-Kulu) From July '81
Delhi-Chandigarh)
28. Delhi-Agra-Jaipur
29. Delhi-Chandigarh

30. Delhi-Khajuraho-Varanasi-Bhubhaneswar-Upto 26th April '81, From 27th April '81 Delhi-Varanasi-Bhubhaneswar

From Oct. '81 Delhi-Varanasi-Bhubhaneswar-Ranchi-Varanasi-Delhi

31. Madras-Madurai
32. Madras-Bangalore-Coimbatore-Cochin
33. Trivandrum-Cochin
34. Madras-Tirupati-Hyderabad
35. Madras-Bangalore
36. Bangalore-Dabolim (In May '81
Bangalore-Dabolim-Belgaum
(From Oct. '81 Bangalore-Dabolim-Belgaum-Bangalore)
37. Madras-Trivandrum
38. Bangalore-Coimbatore
39. Madras-Hyderabad
40. Trichy-Bangalore
41. Bangalore-Mangalore
42. Hyderabad-Vijayawada-Vizag
43. Madras-Trichy (Madras-Trichy-Madurai From Sept '81)
44. Madras-Trichy
45. Madras-Bangalore (effective 27-4-81)
46. Madras-Madurai (Effective 27-4-81)
47. Patna-Kathmandu
48. Calcutta-Kathmandu.

Urban cooperative banks

1583. SHRI P. BABUL REDDY:

SHRI SYED SHAHABUDDIN:

Will the Minister of FINANCE be pleased to state:

(a) the number of urban cooperative banks in the country as on 1st January, 1982;

(b) the number of applications for establishment of such banks received during 1982;

(c) the number of applications granted, rejected and pending as on 1st January, 1983; and

(d) the list of such banks as on 1st January, 1982 with their operational status?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The number of primary cooperative banks as on 1-1-1982 were 1247.

(b) During the calendar year 1982, 20 applications were received by R.B.I. for establishment of new urban banks in the country.

(c) Out of the applications received as at (b) above 10 were approved, 8 were rejected and 2 were under consideration.

(d) Out of 1247 primary cooperative banks referred to above, 1089 banks were those which achieved the status of such banks on 1-3-1966 when the Banking Regulation Act, 1949 was extended to Cooperative Banks. Out of them 149 have been licensed by the R.B.I. After the Banking Regulation Act was extended to Cooperative Banks R.B.I. has licensed 178 new primary cooperative banks. Their list is as per Annexure. (See Appendix CXXV, Annexure No. 69).

Detentions, prosecutions and convictions under COFEPOSA

1584. **SHRI P. BABUL REDDY:**
SHRI SYED SHAHABUDDIN:

Will the Minister of FINANCE be pleased to state:

(a) the number of detention orders under COFEPOSA issued during 1982;

(b) the number of persons actually detained under COFEPOSA as on 1st January, 1982 and during 1982;

(c) the number of prosecutions pending as on the 1st January, 1982 and on the 31st December, 1982;

(d) the number of cases which ended in conviction during 1982; and

(e) the number of cases in which prosecution failed to obtain conviction during 1982?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) During the year 1982, 524 detention orders were issued under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974;

(b) As on 1st January, 1982, 141 persons were under actual detention under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974. During the year 1982, 443 persons were detained;

(c) As on 1st January, 1982, 1472 prosecution cases under the Customs Act, 1962 were pending. As on 31st December, 1982, 1706 prosecution cases were pending;

(d) During the year 1982, 435 cases ended in conviction;

(e) During the year 1982, prosecution failed to obtain conviction in 103 cases.

Distance covered on Air Force Planes by the Prime Minister

1585. **SHRI SYED SHAHABUDDIN:**
Will the Minister of DEFENCE be pleased to state:

(a) the mileage done by the Prime Minister on Air Force Planes during 1982;

(b) the mileage included in (a) above for work relating to her party;

(c) the total bill for such movement; and

(d) the amount paid by her party and the amount outstanding as on the 1st January, 1983?